

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**Judicial Service - Junior Civil Judges - Transfers and Postings - ORDERS
- ISSUED.**

ROC.NO.7046/2014-B.SPL.

NOTIFICATION NO.1338-B.SPL.

DATED:19.11.2014

READ:

1. G.O.Ms.No.80, Law (L.A & J - Home Court.C) Department dated 10.07.2013.
2. High Court's Proceedings Roc.No.4573/2014-B.Spl., dated 22.07.2014.

The High Court is pleased to order the following Transfers and Postings:-

I

1. Smt. K.Asha Rani, Judicial Magistrate of First Class, Kurupam, Vizianagaram District, now undergoing basic training for 4 months from 01.08.2014 to 30.11.2014 at Andhra Pradesh Judicial Academy, Secunderabad, is transferred and posted as Addl. Junior Civil Judge, Vizianagaram VICE Sri T.V.Rajesh Kumar, transferred.
2. On relief, Sri T.V.Rajesh Kumar, Addl. Junior Civil Judge, Vizianagaram, is transferred and posted as Prl. Junior Civil Judge, Vizianagaram (Post kept vacant)
 - i) Smt. K.Asha Rani, after completion of her basic training will proceed to her new station and shall take charge of her post from Sri T.V.Rajesh Kumar.
 - ii) The Prl. Junior Civil Judge, Parvathipuram, who is holding full additional charge of the post of Judicial Magistrate of First Class, Kurupam, will continue to be in full additional charge of the said post until further orders.
 - iii) Sri T.V.Rajesh Kumar, on relief by his successor will assume regular charge as Prl. Junior Civil Judge, Vizianagaram, which post he is holding as full additional charge.

II

Sri M.Arjun, Special Judicial Magistrate of First Class, Mobile Court, Mulug, Warangal District, who is undergoing basic training for 4 months from 01.08.2014 to 30.11.2014 at Andhra Pradesh Judicial Academy, Secunderabad, is transferred and posted as Junior Civil Judge, Parkal, Warangal District (New Court sanctioned in the G.O. 1st read above).

Sri M.Arjun, after completion of his basic training will proceed to his new station and shall take charge of his post in consultation with the Prl. District and Sessions Judge, Warangal

S. Jagannatham
REGISTRAR (VIGILANCE)

To

1. The Officers concerned. (Junior Civil Judges under training - through the Director, Andhra Pradesh Judicial Academy, Secunderabad)
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary to Government, Law (L.A.& J-Cts.C) Department Hyderabad
7. The Director of Treasuries and Accounts, Hyderabad
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
10. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad
11. The Prl. District and Sessions Judges, Vizianagaram and Warangal.
12. The I Addl. District and Sessions Judge, Vizianagaram and Warangal.
13. The Prl. Junior Civil Judge, Vizianagaram.
14. The Addl. Junior Civil Judge, Vizianagaram
15. The Judicial Magistrate of First Class, Kurupam, Vizianagaram District
16. The Addl. Junior Civil Judge, Parvathipuram, Vizianagaram District
17. The Special Judicial Magistrate of First Class, Mobile Court, Mulug, Warangal District

18. The Prl. Junior Civil Judge, Parkal, Warangal District
19. The Addl. Junior Civil Judge, Parkal, Warangal District
20. The District Treasury Officers, Vizianagaram and Warangal
21. The Sub Treasury Officers, Kurupam, Parvathipuram (Vizianagaram District), Mulug and Parkal (Warangal District)

22. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature at Hyderabad.

